

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 41 OF 2018 &
IA NOS. 326 & 554 OF 2018**

Dated: 4th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

M/s Hinduja National Power Corporation Limited ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Abhishek Sharma
Mr. Nandita Bajpai
Ms. Purva Kohli

Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishna for R.1

Mr. Basava Prabhu Patil, Sr. Adv.
Ms. Perna Singh
Mr. Geet Ahuja
Mr. K. Siva Rao for R.2 & 3

ORDER

We have heard learned counsel for respondent Nos. 2 & 3 for some time.

List the matter for further hearing on **06.12.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk